

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ----

PETITION NUMBER : CP/74(CHE)/2023

NAME OF THE PETITIONER : Balakrishnan Pullat

**NAME OF THE RESPONDENT(S) : GR Industrial Engineering Products
Pvt Ltd & 2 others**

UNDER SECTION : Sec 59 of CA, 2013

ORDER

Ld. Counsel Ms. Anitha for the Petitioner. Ld. Counsel is present for R1 to R3.
Ld. Counsel Mr. Avinash Krishnan Ravi for ROC.

Ld. Counsel for the Respondents seeks and is granted 4 weeks time to file reply and serve its copy on the Applicant.

Rejoinder, if any, be filed within one week thereafter.

List this petition for hearing on 08.11.2023.

← PS →

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

← PS →

SANJIV JAIN
Member (Judicial)